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AMENDMENTS IN THE DELHI MOTOR VEHICLE RULES, 1940 AND TRIPURA MOTOR VEHICLE RULES, 1954

SHRI RAJ BAHADUR: I also beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following Notifications: —

- (i) Notification No. F 12 (154)/56-MT&CE/Home, dated the 4th September, 1957, publishing an amendment in the Delhi Motor Vehicles Rules, 1940, issued by the Delhi Adnainis-tration.
- (ii) Notification No. F 12/38/57-M&PH/Home, dated the 21st November, 1957, publishing an amendment in the Delhi Motor Vehicles Rules, 1940, issued by the Delhi Administration.
- (iii) Notification No. F IV(64)-MV/57, dated the 18th September, 1957, publishing an amendment in the Tripura Motor Vehicles Rules, 1954, issued by the Tripura Administration. [Placed in Library, See No. LT-581/58 for (i) to (iii).].

AMENDMENTS IN THE ALL INDIA SERVICES (PROVIDENT FUND) RULES, 1955

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Sir, I beg to lay on the Table, under subsection (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: —

- (i) Notification G.S.R. No. 30, dated the 11th February, 1958, publishing further amendments in the All India Services (Provident Fund) Rules, 1955.
- (ii) Notification G.S.R. No. 31, dated the 13th February, 1958, publishing certain amend-

ments in the All India Services (Provident Fund) Rules, 1955. [Placed in Library, See No. LT-565/58 for (i) and (ii)].

REPORT OF THE COMMITTEE FOR PRE-VENTION OF CRUELTY TO ANIMALS

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table a copy of the Report of the Committee for the Prevention of Cruelty to Animals— 1957. [Placed in Library, See No. LT-604/58.].

ANNUAL REPORT ON THE ADMINISTRATION OF THE COMPANIES ACT, 1956

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): Sir, on behalf of Shri Satish Chandra I beg to-Jay on the Table, under section 638 of the Companies Act, 1956, a copy of the Annual Report on the working and administration of the Companies

1956, for the year ended March 31, 1957. [Placed in Library, See No. LT-631/58.1.

PAPER ON "FALL IN FOREIGN EXCHANGE RESERVES"

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a copy of a Paper on "Fall in Foreign Exchange Reserves" Prepared by the Planning Commission. [Placed in Library, See No. LT-607/58.1.

APPROPRIATION ACCOUNTS (Crax), 1955-56 AND THE AUDIT REPORT 1957

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Appropriation Accounts (Civil) — (Including Pro-Forma Commercial Accounts)—1955-56 and the Audit Report, 1957. [Placed in Library. See No. LT-663/58.1.